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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	For compliance of office objections raised by Registry	433	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	RAJATH.H.V 9036249366	Respondent	Rajath H V
2)	RAJESH S. ADVOCATE 8123976974	Petitioner	Rajesh

ORDER

Counsel for Petitioner is present. He has filed memo along with the annexures. For hearing list it on 12.02.2018.


Member (T)


Member (J)